

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.2461
ANSWERED ON 22.03.2023

PRE-MATRIC SCHOLARSHIPS PROVIDED TO MINORITY STUDENTS

2461. SMT. PRIYANKA CHATURVEDI:
SHRI PRAMOD TIWARI:
DR. FAUZIA KHAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the year-wise details of Pre-Matric scholarships provided to minority students during last five years;
- (b) whether Government has decided to discontinue Pre-Matric scholarships for minority students studying in classes one to eight, if so, the reasons therefor;
- (c) whether Government has noted the widespread objection against this decision, if so, the reaction of Government thereto;
- (d) whether Government proposes to withdraw the decision to discontinue Pre-Matric scholarship up to eighth standard, if so, the details thereof; and
- (e) the steps taken /being taken by Government to provide scholarships to minority students?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, especially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Social Justice and Empowerment, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

Ministry of Minority Affairs implements Pre-Matric Scholarship Scheme for students from weaker economic background belonging to the 6 notified minority communities, namely, Buddhist, Christian, Jain, Muslim, Parsi and Sikh. The coverage under the Pre-Matric Scholarship Scheme for classes I to VIII has been discontinued from 2022-23. Right to Education (RTE) Act, 2009 provides for free and compulsory elementary education (classes I to VIII) to each and every child. The modifications have also been done to harmonize the scheme with identical Scholarship schemes implemented by other Central Government Ministries.

There is no proposal to withdraw the decision of discontinuation of Pre-Matric Scholarship up to eighth standard.

The year-wise details of Pre-Matric scholarships provided to minority students during the last five years i.e. from 2017-18 to 2021-22 is annexed.

ANNEXURE REFERRED TO IN RESPECT OF REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2461 FOR 22.03.2023 REGARDING 'PRE-MATRIC SCHOLARSHIPS PROVIDED TO MINORITY STUDENTS'.

Pre-Matric Scholarship Scheme - Details of scholarship amount sanctioned during the last 05 years i.e. 2017-18 to 2021-22						
S. No.	States/UTs	Scholarship sanctioned (In Rs. Crore)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	ANDAMAN AND NICOBAR	0.17	0.01	0.04	0.37	0.4
2	ANDHRA PRADESH	32.46	35.68	47.6	36.4	37.99
3	ASSAM	109.44	60.91	161.16	90.97	100.05
4	BIHAR	30.78	97.45	82.43	32.97	49.29
5	CHANDIGARH	0.24	0.14	0.15	0.2	0.19
6	CHHATTISGARH	2.13	1.73	1.64	1.35	1.35
7	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.01	0.02	0.07	0.03	0.04
8	DELHI	0.93	0.3	0.65	0.88	1.28
9	GOA	0.2	0.04	0.06	0.08	0.12
10	GUJARAT	34.58	35.48	37.48	28.6	25.99
11	HARYANA	1.82	2.5	3.25	3.58	8.55
12	HIMACHAL PRADESH	0.3	0.28	0.4	0.34	0.31
13	JAMMU AND KASHMIR	34.55	44.13	129.16	96.24	79.29
14	JHARKHAND	29.43	34.61	60.9	5.17	5.71
15	KARNATAKA	62.75	84.27	100.42	99.74	111.05
16	KERALA	66.87	70.99	74.8	74.4	78.94
17	LADAKH	-	-	-	3.93	3.09
18	MADHYA PRADESH	26.72	31.84	41.54	37.93	47.61
19	MAHARASHTRA	68.1	77.11	86.66	81.65	89.82
20	MANIPUR	3.75	9.47	25.76	26.29	28.24
21	MEGHALAYA	1.38	1.69	2.51	3.97	4.43
22	MIZORAM	8.24	11.03	15.09	15.07	18.67
23	NAGALAND	8.74	10.87	18.9	24.01	28.09
24	ODISHA	1.9	1.98	2.53	2.92	4.21
25	PUDUCHERRY	0.57	0.66	0.87	1	1.04
26	PUNJAB	68.67	68.64	76.14	70.44	75.93

Pre-Matric Scholarship Scheme - Details of scholarship amount sanctioned during the last 05 years i.e. 2017-18 to 2021-22

S. No.	States/UTs	Scholarship sanctioned (In Rs. Crore)				
		2017-18	2018-19	2019-20	2020-21	2021-22
27	RAJASTHAN	40.95	43.36	53.66	46.59	56.2
28	SIKKIM	0.23	0.13	0.15	0.03	0.1
29	TAMIL NADU	69.28	66.94	78.23	76.96	86.78
30	TELANGANA	56.26	58.54	60.28	56.6	61.39
31	TRIPURA	1.1	0.81	0.52	0.87	1.03
32	UTTAR PRADESH	176.73	243.51	247.14	265.24	318.08
33	UTTARAKHAND	6.58	8.37	14	7.4	10.49
34	WEST BENGAL	132.56	160.8	0.36	0.2	0.14
	Total	1078.42	1264.29	1424.55	1192.420	1335.89

Note: The Scheme is yet to be implemented for 2022-23.